already seized of the matter. However, as far as thefts are concerned, the State Police and the Special Police Establishment have been sent papers but the results of their investigations have not been communicated to Government so far.

INADEQUACY OF PORT FACILITIES IN THE COUNTRY

370. SHRI G. R. PATIL : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that the All India Shippers' Council has submitted a memorandum to Government regarding the inadequacy of Port facilities in the country ;

(b) if so, the details thereof ; and

(c) the reaction of Government thereto ?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V.K.R.V. RAO) : (a) Yes, Sir. A memorandum has been received and is under examination ;

(b) Details of the memorandum relate to the inadequate port facilities which are generally known and are receiving attention. These relate to—

(1) detention of ships at ports,

(2) lack of adequate loading and unloading facilities,

(3) berth congestion,

(4) lack of mechanical aids,

(5) heavy port charges,

(6) shortage of storage and warehousing accommodation, and

(7) inadequate facilities for modern methods for cargo lifting.

(c) The Ministry of Transport and Shipping as also the port authorities are aware of the situation. Suitable action has been initiated in some cases and others are under examination.

HOTEL DEVELOPMENT FUND

371. SHRI SURJIT SINGH ATWAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the constitution of the Hotel Development Fund has been finalised :

(b) if so, whether the Fund has become operative ; and

(c) the total amount allocated for the Fund during the current financial year ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c) The terms and conditions for the grant of loans are under finalisation. Disbursements will be made from the loan Fund as soon as these are finalised.

DELHI FLYING CLUB TIGER MOTH CRASH

372. SHRI M. P. BHARGAVA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that two Delhi boys died as a result of the crash of a Delhi Flying Club Tiger Moth on the 28th October, 1967 ;

(b) whether it is a fact that the Tiger Moth was thirty years old ; and

(c) what is the normal flying hours life of a Tiger Moth of that type and how much flying hours it had done ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir.

(b) The date of manufacture of the aircraft is not available, but it was acquired by the Civil Aviation Department in May, 1958.

(c) No limitation regarding maximum flying hours (fatigue life) has been specified by the manufacturer. The Tiger Moth in question had flown 5917.05 hours until the 8th August, 1967 when its airworthiness was last certified.

BRIDGE ON NATIONAL HIGHWAY AT NEENDAKARA

373. SHRI KESAVAN (THAZHAVA) : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether the construction of the bridge on the National Highway at Neendakara in Quilon District, Kerala State is still going on :

(b) if not, what are the reasons therefor ; and

(c) how long it would take to finish the construction of the bridge ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) Yes, Sir.

(b) Detailed investigations had to be made for determining the safe bearing capacity of the subsoil and these took quite a long time. It is a fact that the completion of the bridge has been correspondingly delayed, but the difficulties in this respect have now been overcome.

(c) It is expected that the works will be completed during the next working season *i.e.* during 1968-69.

374. [*Transferred to the 29th November, 1967.*]

RELIEF AND RESETTLEMENT OF RANCHI RIOT VICTIMS

375. SHRI CHITTA BASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the amount so far sanctioned by the Government of India for the relief and resettlement of the riot victims at Ranchi ; and

(b) whether Government propose to increase the same ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) A sum of Rs. 1,10,000.00 was given from the Prime Minister's Relief Fund to the State Government. Information is being collected from the State Government.

376. [*Transferred to the 6th December, 1967.*]

FINANCIAL AID TO HOTELS

377. SHRI SURJIT SINGH ATWAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the outlines of the scheme to give financial aid to hotels during the current tourist year ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : A Hotel Development Loan Fund is being set up to give financial aid to hotels. The object is to make loans available to public and private limited companies on comparatively easy terms with regard to the rate of interest and the period of repayment for approved Hotel Projects.

KANPUR UNIVERSITY

378. SHRI SITARAM JAIPURIA : Will the Minister of EDUCATION be pleased to state :

(a) whether any recurring or non-recurring grant has been made by Government or the University Grants Commission for the development of Kanpur University since its inception ; if so, the details thereof ;

(b) whether it is a fact that Government are considering a proposal to establish a Central University in U.P.: and whether the Government have considered the conversion of the Kanpur University into a Central University ; and

(c) whether the University Grants Commission wants to convert Kanpur University into teaching university ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) The University Grants Commission has paid the following grants to Kanpur University since its inception in 1966 : —

   (i) 1966-67—Rs. 3,500 for holding a Seminar on Biochemical Engineering Training and Research.

   (ii) 1967-68 (up to 18-1-67)— Rs. 27,822.73 for organising a Summer Institute in Mathematics for School Teachers.

(b) and (c) No, Sir.

शिक्षकों की मांगें

379. श्री रेवती कान्त सिंह : क्या शिक्षा मंत्री 18 अगस्त, 1967 को राज्य सभा में अतारांकित प्रश्न संख्या 1114 के दिये गये उत्तर को देखेंगे और यह बताने